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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/255/ (IB)/2017
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	G. Jayachandran	Counsel for Petitioner	
	T.V. LAKSHMANAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that he is willing to hand over the material to the Corporate Debtor. The Corporate Debtor is not ready to take the material. Corporate Debtor is directed to inspect the material and file the report before this Bench by the next date of hearing. Put up on **10.11.2017** at **10.30 A.M.**

- Solr -

MEMBER (TECHNICAL)
ghk

- Solr -

MEMBER (JUDICIAL)